

Annexure – 7

Name of the corporate debtor: INOX TUBES PRIVATE LIMITED ; Date of commencement of CIRP : 10.11.2023, List of creditors as on: 01.12.2023

List of operational creditors (Government dues)

| Sl.No. | Details of Claimant | | Details of claim received | | Details of claim admitted | | | | Amount of Contingent Claim | Amount of any mutual dues that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|--------|---------------------|--|---------------------------|----------------|---------------------------|-----------------|------------------------|---|----------------------------|---|------------------------------------|------------------------------|-----------------|
| | Department | Govt. | Date of receipt | Amount Claimed | Amount of claim admitted | Nature of claim | Whether related party? | % Of voting share in CoC, if applicable | | | | | |
| 1. | INCOME TAX DELHI | Income Tax Ward 12(1), New Delhi, Room No.143, C.R. Building, New Delhi-110002 Delhi.ito12.1@incometax.gov.in | 22.11.2023 | 3273450 | 3273450 | Statutory dues | No | - | - | - | - | - | - |